

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.12241 of 2018

Binod Kumar Mishra S/o Sri Kamla Kant Mishra, Resident of Village- Simri,
P.S.- Simri, District- Buxar.

... .. Petitioner/s

Versus

1. The Indian Oil Corporation Ltd. Regd. Office, G-9, Ali Yavar Jung Marg, Bandra (East) Mumbai -400051
2. The General Manager G.M. Vigilance Indian Oil Corporation, 3079/3 Sadig Nagar, J.B. Titto Marg, New Delhi
3. The Senior Vigilance Manager, Indian Oil Corporation, Indian Oil Bhawan, Mumbai.
4. The Executive Director HR Appellate Authority, Indian Oil Corporation Ltd. Mumbai.
5. The Chief Divisional Manager, Indian Oil Corporation Ltd. Marketing Division, Patna Divisional Office, Maurya Lok Complex, Patna -800001
6. Dealers Selection Board, Patna-II, through its Non Member Secretary, Batika, Kurji More, Industrial Estate Road, Patna
7. The Deputy Manager Sales, Patna-2 Sales Area, Indian Oil Corporation Ltd. Marketing Division, Marketing Division, Maurya Lok Complex Dak Bunglow Road, Patna
8. Central Public Information Officer-cum-General Manager, Indian Oil Corporation Ltd. M.D. Patna.
9. Lab Technician, Market Test, Indian Oil Corporation Ltd. M.D. Patna.
10. Prop. Punam Kumari through Punam Kumari, W/o Not known, C/o Proprietor Baba Brahmeshwar Nath Feeling Station, Brahmapura P.O.P.S.- Brahmpur, District- Buxar.
11. The Union of India through the Secretary, Ministry of Oil and Natural Gas, Govt. of India, New Delhi

